

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND**  
**ARUNACHAL PRADESH)**

**NOTIFICATION**

Dated Guwahati, the 3<sup>rd</sup> May, 2013

**No. HC.VII-120/2013/3596/A # # # #** Hon'ble the Chief Justice of the Gauhati High Court has been pleased to attach Shri Mir Alfaz Ali, Judge, Designated Court, Assam as OSD to act as Officiating Director of the Judicial Academy, Assam until further orders.

Shri Ali shall draw his salary and other allowances and admissible perks from his present place of posting i.e. Judge, Designated Court, Assam.

By Order,  
Sd/- M.K. Bhattacharjee  
**REGISTRAR GENERAL**

**MEMO No. HC.VII-120/2013/3597-3620/A, DATED 03.05.2013**

*Copy to:-*

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information.
2. The Secretary to the Govt. of Assam, Political Department, Dispur, Guwahati for information and necessary action.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information
4. The District and Sessions Judge, \_\_\_\_\_
5. Shri M.A. Ali, Judge, Designated Court, Assam, Guwahati.
6. The Principal Judge, Family Court NO.1 & II, Kamrup, Guwahati/ Cachar, Silchar.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
10. The Special Judge, Assam, Guwahati. ***(He is directed to continue to deal with the cases pending in the Court of the Judge, Designated Court, Assam until further orders.)***
11. The Special Judge, CBI, Assam, Guwahati.
12. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
13. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar.
14. The Special Judge, Addl. CBI Court, NO.I & II, Assam, Chandmari, Guwahati.
15. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
17. The Chief Judicial Magistrate, \_\_\_\_\_.
18. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
23. The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
24. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
25. The Secretary, NEJOTI, Guwahati.
26. The C.A. to Registrar General/Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati.
27. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
**REGISTRAR GENERAL**

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03.05.13